NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/40/2018

PETITION NUMBER

: CP/34/2017

NAME OF THE PETITIONER

: TUTICORIN ALKALI CHEMICALS & FERTILIZERS

LTD.

NAME OF THE RESPONDENT

: SEBI

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Komnan.

P.C.S. for Tuhi conin Alkeli Chemicals & feetings

ORDER

Representative for the Applicant present and he is directed to file written submissions in the matter. Put up on 06.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)